

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
LOK SABHA

UNSTARRED QUESTION NO.3355

TO BE ANSWERED ON THE 4<sup>TH</sup> AUGUST, 2017

FINANCIAL ASSISTANCE TO WIDOWS OF EX-SERVICEMEN

3355. SHRI GODSE HEMANT TUKARAM:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of widows of ex-servicemen in the country, rank and State-wise;
- (b) whether the Government advances any monthly assistance or one time specific purpose grants to these war widows or their dependent children;
- (c) if so, the details of the monthly assistance as well as grants and the total number of widows / dependent children who receive these pensions / grants on monthly basis, rank-wise;
- (d) whether the Government regularly revises the monthly assistance provided to these widows; and
- (e) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) State-wise and Rank-wise details of widows of Ex-servicemen in the country are at Annexure-A.**

**(b) & (c): Yes, Madam. Government provides monthly assistance and one time grant under various welfare schemes to the war widows and their dependent children through Kendriya Sainik Board Secretariat. The details of monthly assistance / grants and rank-wise number of widows/dependents who received this assistance are at Annexure-B & C respectively.**

**The widows/dependent children of personnel who were killed in action have also been granted liberalized pensionary awards which include family pension, death gratuity and ex-gratia compensation. Pension is paid on monthly basis whereas death gratuity and ex-gratia compensation are one-time payments.**

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- (d) Yes, Madam. Need based revision is undertaken by the Government.
- (e) The Government has revised the following monthly assistance/ grants:-
- (i) Penury Grant : From Rs. 30,000/- (one time) to Rs. 1000/- per month for life time in October, 2011 and Rs. 4000/- per month from Rs. 1,000/- per month w.e.f. 1.4.2017 in June, 2017.
  - (ii) Education Grant: From Rs. 200/400/600 per month to Rs. 1000/- per month in October, 2011.
  - (iii) Disabled Children Grant: From Rs. 500/- to Rs. 1000/- per month in October, 2011.
  - (iv) Prime Minister's Scholarship Scheme: From Rs. 1250/- and Rs. 1500/- per month to Rs. 2000/- and Rs. 2250/- per month for boys and girls respectively w.e.f. 2012-13.

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**ANNEXURE 'A' REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA  
UNSTARRED QUESTION NO. 3355 FOR ANSWER ON 04.08.2017**

**Widows registered at Zila Sainik Welfare Offices (as on 31<sup>st</sup> Dec. 2016)**

<b><u>NAME OF STATE/UT</u></b>	<b><u>OFFICERS</u></b>	<b><u>JCOs</u></b>	<b><u>ORs</u></b>	<b><u>TOTAL</u></b>
<b>1. ANDHRA PRADESH</b>	107	1845	18989	20941
<b>2. ARUNACHAL PRADESH</b>	0	0	34	34
<b>3. ASSAM</b>	73	774	7117	7964
<b>4. BIHAR</b>	25	1715	7393	9133
<b>5. CHATTISGARH</b>	16	88	1124	1228
<b>6. GOA</b>	57	74	210	341
<b>7. GUJARAT</b>	129	339	3000	3468
<b>8. HIMACHAL PRADESH</b>	119	4885	28464	33468
<b>9. HARYANA</b>	1070	13012	70641	84723
<b>10. JAMMU &amp; KASHMIR</b>	154	4222	21079	25455
<b>11. JHARKHAND</b>	25	357	3269	3651
<b>12. KARNATAKA</b>	1121	3295	18803	23219
<b>13. KERALA</b>	842	11781	45604	58227
<b>14. MADHYA PRADESH</b>	323	973	8125	9421
<b>15. MAHARASHTRA</b>	1152	5012	48920	55084
<b>16. MANIPUR</b>	15	112	808	935
<b>17. MEGHALAYA</b>	36	130	811	977
<b>18. MIZORAM</b>	10	181	3723	3914
<b>19. NAGALAND</b>	4	39	852	895
<b>20. ODISHA</b>	25	399	2419	2843
<b>21. PUNJAB</b>	831	11026	53353	65210
<b>22. RAJASTHAN</b>	432	5366	41326	47124
<b>23. SIKKIM</b>	0	0	4	4
<b>24. TAMIL NADU</b>	763	4458	58039	63260
<b>25. TRIPURA</b>	8	51	568	627
<b>26. TELANGANA</b>	288	876	5537	6701
<b>27. UTTARAKHAND</b>	428	8419	31944	40791
<b>28. UTTAR PRADESH</b>	1040	17438	43150	61628
<b>29. WEST BENGAL</b>	418	1557	8288	10263
<b>30. ANDAMAN &amp; NICOBAR ISLANDS</b>	0	9	134	143

<b>31. CHANDIGARH</b>	797	549	954	2300
<b>32. DELHI</b>	320	1471	9723	11514
<b>33. PONDICHERRY</b>	9	60	426	495
<b>TOTAL:</b>	<b>10637</b>	<b>100513</b>	<b>544831</b>	<b>655981</b>

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**ANNEXURE 'B' REFERRED IN THE REPLY GIVEN IN PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 3355 FOR ANSWER ON 04.08.2017**

**Details of assistance provided to widows/dependents of Ex-servicemen**

	<b>Grants</b>	<b>Amount (in Rs)</b>
(a)	<b><u>Penury Grant: (65 yrs.)</u></b> (Applicable to Non-Pensioners upto Havildar Rank)	Rs. 4,000/- per month
(b)	<b><u>Education Grant:</u></b> (Applicable to wards of Pensioners/Non-Pensioners upto Havildar Rank and upto two children) (i) Boys/Girls upto Graduation (ii) Widows for PG	Rs 1,000/-per month
(c)	<b><u>Officer Cadet Grant:</u></b> (for Cadets of NDA only) (Applicable to wards of Pensioners/Non-Pensioners upto Havildar Rank)	Rs 1,000/-per month
(d)	<b><u>Disabled Children Grant:</u></b> (Applicable to 100% disabled wards of Pensioners/Non-Pensioners upto Havildar Rank)	Rs 1,000/-per month
(e)	<b><u>House Repair Grant:</u></b> (Applicable to Pensioners/Non-Pensioners upto Havildar Rank for repair of own house damaged in natural calamity). However, following categories may avail of the benefit even in case house damaged otherwise: <ul style="list-style-type: none"> <li>• 100% Disabled Ex-serviceman</li> <li>• Orphan Daughter (of all ranks)</li> </ul>	Rs 20,000/-
(f)	<b><u>Daughter's Marriage Grant:</u></b> (upto 02 Daughters) (Applicable to daughters of Pensioners/Non-Pensioners upto Havildar Rank)	Rs 50,000/-
	<b><u>Widow Re-Marriage Grant:</u></b> (Applicable to widows of Pensioners/Non-Pensioners upto Havildar Rank)	
(g)	<b><u>Funeral Grant:</u></b> (Applicable to widows of Pensioners/Non-Pensioners upto Havildar Rank)	Rs 5,000/-
(h)	<b><u>Medical Grant:</u></b> (Applicable to Non-Pensioners upto Havildar Rank and his dependent)	Rs. 30,000/- (max.)
	<b><u>Medical Grant:</u></b> (Applicable to Pensioners/Non-Pensioners upto Havildar Rank and his dependents of Nepal)	
(i)	<b><u>Orphan Grant:</u></b> (Applicable to orphans of Pensioners/Non-Pensioners all ranks) <ul style="list-style-type: none"> <li>• Daughters of ex-servicemen till she is married.</li> <li>• One Son of ex-servicemen upto 21 years of age.</li> </ul>	Rs 1,000/-per month
(j)	<b><u>Vocational Training Grant For Widows:</u></b> (Applicable to widows of Pensioners/Non-Pensioners upto Havildar Rank)	Rs 20,000/- (One Time)
(k)	<b><u>Prime Minister's Scholarship Scheme (PMSS):</u></b>	(a) Rs. 2000/- per month for boys (b) Rs. 2250/- per month for girls

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**ANNEXURE 'C' REFERRED IN THE REPLY GIVEN IN PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 3355 FOR ANSWER ON 04.08.2017**

**1. Rank wise details of One time grant given to Widows/Dependent Children of Ex-servicemen in the FY 2016-17**

<b>S. No.</b>	<b>Equivalent Rank</b>	<b>No. of beneficiaries</b>
1.	Sepoy/Sowar/Seaman II/Aircraftman/Seaman/NC(E)	52
2.	L Naik/L Dafadar/Leading Aircraftman/Seaman I	14
3.	Naik/Leading Seaman/Corporal	133
4.	Havildar/Dafadar/Sergeant/Petty officer	123
	<b>Total</b>	<b>322</b>

**2. Rank wise details of monthly grant given to Widows/Dependent Children of Ex-servicemen in the FY 2016-17**

<b>S. No.</b>	<b>Equivalent Rank</b>	<b>No. of beneficiaries</b>
1.	Sepoy/Sowar/Seaman II/Aircraftman/Seaman/NC(E)	261
2.	L Naik/L Dafadar/Leading Aircraftman/Seaman I	104
3.	Naik/Leading Seaman/Corporal	488
4.	Havildar/Dafadar/Sergeant/Petty officer	481
5.	NbSubedar/NbRisaldar/Chief Petty Officer/Junior Warrant Officer	7
6.	Subedar/Rasaldar/Master Chief Petty Officer 2/Warrant Officer	9
7.	Master Chief Petty Officer I/Hony Captain	3
8.	Lt Col/Maj	7
	<b>Total</b>	<b>1362</b>

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